

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4540
ANSWERED ON:30.08.2011
PRICE OF PADDY
Raghavendra Shri B. Y.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the open market price for paddy per quintal is nearly Rs. 400/-less than the Minimum Support Price declared by the Government;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether the Union Government has directed the Food orporation of India to procure paddy in Karnataka; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b) : No reports of distress sale of Fair Average Quality (FAQ) paddy has been received by Government of India.

(c) & (d): No, Madam. Government of India has not directed Food Corporation of India to procure paddy in Karnataka as Karnataka is a Decentralized Procurement State and the responsibility of paddy procurement lies with the State Government.